

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 89 of 2012 &  
I.A. No. 182 of 2012**

**Dated : 28<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Rajgarh Ispat Udyog Sangh**

**....Appellant(s)**

**Versus**

**Chhatisgarh Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

Counsel for the Appellant (s):

Ms. Sugandha Somani

Counsel for the Respondent(s):

Mr. C.K. Rai for R.1

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran for R.2

**ORDER**

Written arguments have been filed by Respondent No.2 as directed by this Tribunal.

The learned counsel for the Appellant submits that she would file the comprehensive Written Submissions after the arguments of the learned counsel for the Respondent are over.

Post the matter on **15.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pg